

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Criminal Appeal No(s). 2165/2017

SAGAR ALIAS SHIV SAGAR & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR [IA FOR BAIL] ON IA 32105/2017)

Date : 15-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rajeev Singh, AOR

For Respondent(s)

Mr. Samir Ali Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

The Ld. Advocate, Mr. Vivek Malik, appearing on behalf of Mr. Shashank Shekhar Singh, Advocate-on-record submitted that there is a change in the counsel for the State of U.P. He seeks time for filing vakalatnama. He further submitted that he wishes to file counter affidavit also. Vakalatnama and counter affidavit be filed within four weeks.

Await original record from the Trial Court. Reminder be issued.

List again on 10.8.2018.

KAPIL MEHTA
Registrar
15.5.2018

rd